

(ख) जी हाँ ।

(ग) अभी तक किसी भी राज्य सरकार ने टीका नहीं की ।

Expenditure on Civil Defence in Delhi

67. **Shrimati Savitri Nigam:** Will the Minister of Home Affairs be pleased to state the amount of expenditure incurred on the Civil Defence activities in the capital this year so far?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): A sum of Rs. 10,42,028 has actually been spent and liabilities of the order of Rs. 5,90,000 have been incurred.

Pay Scales of Teachers

68. **Shri D. C. Sharma:** Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 86 on the 18th August, 1965 and state:

(a) the further steps taken in raising the scales of pay of teachers at different levels throughout the country and making them uniform in consultation with the State Governments; and

(b) the reaction of State Governments thereto?

The Minister of Education (Shri M. C. Chagla): (a) and (b). No further steps have been taken recently in this regard, as State Governments which had very low pay scales of teachers have revised them upwards and are constantly keeping the pay scales under review. Uniformity in regard to teachers' pay scales all over the country is not being attempted.

Official Languages Act

69. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) whether the proposal to amend the Official Languages Act to provide

for the continued use of English—on the lines of the Late Shri Nehru's assurances—has been further examined; and

(b) if so, with what results?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes Sir.

(b) The matter is still under consideration.

M.P. District Gazetteer in Hindi

70. **Shri Wadiwa:**

Shri Onkar Lal Berwa:

Shri Brij Raj Singh:

Shri Hukam Chand Kachhavalaya:

Dr. Chandrabhan Singh:

Shri Vidya Charan Shukla:

Shrimati Minimata:

Shri Daji:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether any request has been received from the Government of Madhya Pradesh seeking concurrence of the Central Government for compilation of the Madhya Pradesh District Gazetteer in Hindi in terms of the M.P. Official Languages Act, 1957 on Government of India sharing 40 per cent of the cost of such publication; and

(b) if so, whether Government's concurrence has been communicated to the State Government?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) Yes, Sir.

(b) The matter is under consideration of the Government of India.

Migrants in Assam

71. **Shrimati Jyotsna Chanda:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of displaced per-